

**GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT**


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**NOTIFICATION**

Dated Shillong, the 6<sup>th</sup> February, 2018.

**NO.LJ (B) 19/2014/143** - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoint with immediate effect the following Non-MCS Officers as Executive Magistrates and further under sub-section (2) thereof, as Zonal Magistrate in connection with the forthcoming General Election to the Meghalaya Legislative Assembly, 2018 for a period upto the end of Election process.

<b>SL. NO.</b>	<b>Names of Officers and Designation</b>	<b>Jurisdiction of the conferment of the powers of Executive/Sector/ Zonal Magistrates</b>	<b>To be placed with District/Sub-Division</b>
1.	Shri O.S.Thangkhiew, Dy. General Manager (Finance), Meghalaya Industrial Development Corporation	<b>Within East Khasi Hills District, Shillong</b>	<b>Deputy Commissioner, East Khasi Hills District, Shillong</b>
2.	Shri Bakordor Lyngdoh Nonglait, Jt. Director, O/o Dir. Of Local Fund Audit, Meghalaya, Shillong	- do -	- do -
3.	Shri J.Jyrwa, Dy. Director, O/o Employment Craftmen & Training	- do -	- do -
4.	Shri P.B.Lakiang, Dy. Director, Directorate of Educational Research & Training	- do -	- do -
5.	Smti K.Marbaniang, Asstt. Director, O/o Dir. Of Social Welfare, Lachumiere, Shillong	- do -	- do -
6.	Shri L.M. Momin, Asstt. Director, Social Welfare, O/o Dir of Social Welfare, Meghalaya, Shillong	- do -	- do -
7.	Shri Mrinal Sawian, Dy. Director, O/o National Institute of Fashion Technology, Nongthymmai, Shillong	- do -	- do -
8.	Smti Trinda Mary Pyngrope, Dy. Director, O/o Dir. Of School Education & Literacy, Meghalaya, Shillong	- do -	- do -

  
( **E.M. Donn** )

Joint Secretary to the Govt. of Meghalaya,  
Law (B) Department.

**MEMO.NO. LJ (B) 19/2014/143-A, Dated Shillong, the 6<sup>th</sup> February, 2018**

Copy to:-

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Chief Electoral Officer, Meghalaya.
3. The District Election Officer/Deputy Commissioner, East Khasi Hills District, Shillong. With a request to circulate to all Officers concerned. This has a reference to No. SHEL. V/65/2016/Pt.I/87, dt 01.02.2018
4. Personnel & A.R (A) Department.
5. Election Department.
6. NIC, Shillong for uploading in the Meghalaya web site.
7. Director of Information and Public Relation, Meghalaya, Shillong
8. Office Copy.

***By order etc...,***

*DEO, Law (A) Deptt.*

  
Joint Secretary to the Govt. of Meghalaya,  
Law (B) Department.

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